

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 1649 & 1650 of 2018 in
DFR No. 3091 of 2018**

Dated: 28th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Rajdhani Power Limited	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : ---

ORDER

Issue notice to the Respondent returnable on 03.01.2019. Dasti, in addition, is permitted. Objections to the IA Nos. 1649 & 1650 of 2018 may be filed on or before 02.01.2019 with advance copy to the other side.

List the matter on **03.01.2019**

(S. D. Dubey)
Technical Member
mk/js

(Justice Manjula Chellur)
Chairperson